GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1055 ANSWERED ON:28.11.2011 CLEARANCE OF POWER PROJECTS Namdhari Shri Inder Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether various hydel power and irrigational projects are pending due to non-clearance of Department of Forests in the State of Jharkhand.

(b) if so, the details thereof, locationwise; and

(c) the steps taken by the Government in this regard.

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The proposals for Punasi Reservoir Scheme in the district of Deoghar and Sonua Reservoir in the district of West Singhbhum had been received from the State Government of Jharkhand in the Ministry of Environment and Forests. The proposals were incomplete and the State Government of Jharkhand has been requested to send the revised proposals. The revised proposals are awaited.